NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1561/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.12.2017

NAME OF THE PARTIES:

Punjab National Bank

V/s.

Conros Steels Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
23	Dikanak M	AUVOLEES	b. M
	Rojeno p	ASSOCIETES CONFORMERS	
	Mudit Bo	Merca Convus Mercantant. Steels	EQ_
23 -	Pankaj Vija Athul La	yan Adv. for financial Credit	or Allhul
	1/b 1	ntrategal	

ORDER CP No.1561/ I&BP/NCLT/MB/MAH/2017

List this matter for tomorrow i.e. 13.12.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)